CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

1

Original Application No.200/00536/2014

Jabalpur, this Thursday, the 31st day of January, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ishu Charandas Son of Shri Haridas aged about 58 years Working as Waterman-cum-Farras C.S.O. R.M.S. M.P. Mandal Bhopal (M.P.) PIN 462012 Resident of A Block House No.88 Premnagar Nariyar Kheda Street No.4 Bhopal (M.P.) PIN 462012

-Applicant

(By Advocate –None)

Versus

- 1. Union of India, Through Secretary Ministry of Telecommunication, Department of Posts, Dak Bhawan Parliament Street Sansad Marg New Delhi PIN 110001
- 2. Chief Post Master GeneralM.P. Circle Bhopal (M.P.) PIN 462012
- 3. Director Post Office Services (Head Quarter) Office of Chief P.M.G. M.P. Circle Bhopal (M.P.) PIN 462012
- 4. Head Record Officer, Rail Mail Service M.P. Mandal Bhopal (M.P.) PIN 462001
- 5. Superintendent R.M.S. M.P. Mandal Bhopal (M.P.) PIN 462001

- Respondents

(By Advocate –None)

ORDER(Oral)

By Navin Tandon, AM:-

None for the applicant.

- 2. It is seen that there has been no representation on the part of the applicant on the last four consecutive dates i.e. on 15.02.2018, 29.06.2018, 09.10.2018 including today. Thus, it appears that the applicant has lost interest in pursuing the matter any more.
- 3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

kc